

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 496 of 1999
(O.A. 452 of 1996)

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

DURAI MAHATO

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr. S. Chowdhury, counsel

Heard on : 19.1.2001

Order on : 19.1.2001

ORDER

R.N. Ray, V.C.

When the matter is called for orders, none appears for the applicant. Ld. counsel Mr. S. Chowdhury appears for the respondents. It appears from the records that none was present on behalf of the applicant on 11.8.2000, 29.9.2000 and on 8.1.2001. So, we are satisfied that the applicant does not want to proceed with the matter. Accordingly, the M.A. stands disposed of as 'non prosecution'.

J.M.M.

MEMBER(A)

S.M.

R.N.R.
VICE-CHAIRMAN